

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 570 OF 2017 IN  
DFR NO. 2074 OF 2017**

**Dated: 16<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Indian Wind Power Association (IWPA) ... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for PSPCL  
  
Mr. Anurag Sharma for R-3

**ORDER**

**IA NO. 570 OF 2017  
*(Appli. for Condonation of Delay in filing)***

Issue notice to the respondents returnable on 05.09.2017. Dasti, in addition, is permitted.

List the matter on **05.09.2017**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**